



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu.

Notification
Jammu, the 1st of February, 2017

SRO 33.- In exercise of powers conferred by sections 4 and 5 of the Jammu and Kashmir General Sales Tax Act, 1962, the Government hereby direct that following amendments shall be made in Schedule 'B' to notification SRO 117 of 2007 dated 30.03.2007 as amended from time to time; namely:-

In Schedule B

- (i) After third proviso, the following proviso shall be added; namely:-

“provided also that the works executed in connection with installation/commissioning of solar energy equipments shall be exempt from payment of tax.”

- (ii) In Entry 21 the words, ***“including manpower recruitment and / or supply agency services”*** shall be deleted.
- (iii) After entry 29, the following entries shall be added as entry 30 and 31; namely:-

“30. Services provided in the shape of Body Building on Trucks, Buses and other vehicles.

31. Services provided in the shape of installation/erection of pre-fabricated structures.”

The notification shall come into force w.e.f **03.02.2017**.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Navin K. Choudhary), IAS
Commissioner/Secretary to Government
Finance Department

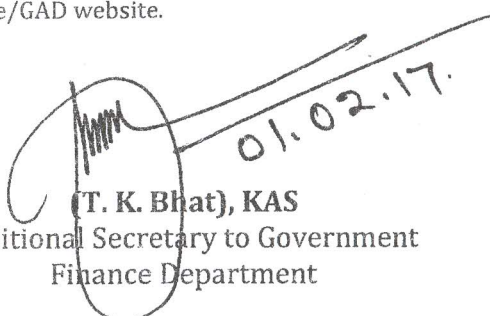
No. ET/Estt/180/2016

Dated :01-02-2017

Copy to the:-

1. Financial Commissioner, Agriculture Production Department.
2. Principal Secretary to the Chief Minister.
3. All Financial Commissioners.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to Hon'ble Governor.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Divisional Commissioner, Jammu/Kashmir.
9. All Commissioner/Secretaries to the Government.
10. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
11. Excise Commissioner, J&K Jammu.
12. Commissioner Commercial Taxes, J&K, Jammu.
13. All Heads of Department.
14. All Deputy Commissioners.
15. Director Information, J&K, Jammu.
16. OSD/Spl. Assistants/Private Secretary to all Hon'ble Cabinet Ministers/Ministers of State.
17. General Manager, Government Press, Jammu/Srinagar.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
20. Government order file/Stock file/Finance Website/GAD website.




(T. K. Bhat), KAS
Additional Secretary to Government
Finance Department

01.02.17.